

Ministry of Corporate Affairs

NOTICE INVITING COMMENTS ON THE REPORT OF THE COMPANY LAW  
COMMITTEE (2022)

Dated: 21<sup>st</sup> April, 2022

In continuation to the Notice dated 12<sup>th</sup> April, 2022 inviting comments/ suggestions on the Company Law Committee Report (2022) through e-Consultation Platform, it is stated that as an alternative to submission of comments/suggestions through such Platform, the comments/suggestions may be submitted through email at the email address - [clcreportcomments@mca.gov.in](mailto:clcreportcomments@mca.gov.in)

The comments/suggestions may be submitted at the above stated email address by 6<sup>th</sup> May, 2022 in the following format:-

1. Name, contact number, email address and postal address of the sender:
2. Comments as under:

| Sl. No. | Chapter Number and Para Number of the Report | Comments | Justification |
|---------|--|----------|---------------|
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